

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/259/ (IB)/2017
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES
NAME OF THE RESPONDENT(S) : AMARAVATHI SRI VENKATESH PAPER MILLS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S.V. Supraya	Counsel for Petitioner	S.V. Supraya
2.	Chandramouli Prabakar (f) A.K. Mylsamy Associates	Representing Counsel for Respondent <u>ORDER</u>	Chandramouli

Counsel for both the parties are present. Counsel for the Corporate Debtor submitted that they are ready to make full and final payment for which he prays for time. At request, time is enlarged. Put up on 07.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
hv


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)